

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
ALLAHABAD**

REGIONAL BENCH - COURT No. I

**Excise Appeal No.70220 of 2016-Division Bench**

(Arising out of Order-in-Original No.32/COMMR/NOIDA-I/2015-16 dated 30/11/2015 passed by Commissioner of Central Excise, Noida)

**M/s Deepak Sharma**

**.....Appellant**

*VERSUS*

**Commissioner of Central Excise, Noida-I**

**....Respondent**

**APPEARANCE:**

Absent on Call for the Appellant

Shri Sandeep Kumar Singh, Authorised Representative for the Respondent

**CORAM:**

**HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)**

**HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

Date of Hearing : 05 July, 2019

Date of Decision : 05 July, 2019

The appeal is dismissed. For order, see order of date in Excise Appeal No.70218 of 2016.

**Sd/-  
(Archana Wadhwa)  
Member (Judicial)**

**Sd/-  
(Anil G. Shakkarwar)  
Member (Technical)**

*Lks*